

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1705  
ANSWERED ON:05.12.2005  
KEROSENE DISTRIBUTION THROUGH PUBLIC DISTRIBUTION SYSTEM  
Mandal Shri Sanat Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether kerosene is being distributed through fair price outlets under the Public Distribution System (PDS) to domestic consumers;
- (b) if so, the details thereof alongwith the number of families covered and volume distributed during the last three years, year-wise;
- (c) whether any special scheme has been introduced for the said purpose;
- (d) if so, the details thereof;
- (e) the amount of subsidy involved per litre of kerosene category-wise;
- (f) whether complaints about the adulteration of kerosene meant for public distribution have been received; and
- (g) if so, the details thereof and the action taken thereon ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

(a) & (b): SKO allocation is made to the State Governments/UTs for further distribution under the Public Distribution System (PDS) network. Details of year-wise SKO allocations made to the States/UTs during the last three years is given as Annexure.

(c) & (d): The Jan Kerosene Pariyojana has been launched as a pilot project to revamp the PDS kerosene distribution network with a view to ensuring first, that this heavily subsidized product is actually made available in the required quantities at subsidized prices to the intended beneficiaries; and, secondly, to thus cap, reverse and eventually eliminate the diversion of PDS SKO for adulteration.

The principal features of the Scheme for strengthening the PDS Kerosene distribution network are under:-

(i) Public Sector Oil Marketing Companies (OMCs) will establish at least one Kerosene (SKO) dealership in each of the country's development blocks.

(ii) In consultation with the District Administration and the wholesale dealer, about 5-10 sub-wholesale points will be located in each block;

The idea is to do door-delivery of subsidized SKO at Fair Price Shop(FPS) level.

In consultation with State Governments, Panchayats and Gram Sabhas will be empowered to generally supervise the availability of PDS SKO at subsidised prices, and a reporting mechanism will be put in place for Panchayats / Gram Sabhas to report any deficiencies to the State Administration and the Oil Marketing Companies (OMCs) concerned.

The pilot project has been launched effective 2nd October 2005. At present, the pilot project is being implemented in 417 blocks covering 23 States and one Union Territory.

(e): During 2005-06 [April-September, 05 ] the Government has provided subsidy of Rs 0.82 per litre, from fiscal budget, on PDS kerosene. The OMCs have provided a subsidy of Rs 11.28 per litre during the same period. The total subsidy provided to the customer by Govt./OMCs is Rs 12.10 per litre on PDS kerosene.

(f) & (g): The possibility of adulteration of petrol/diesel by some unscrupulous elements cannot be ruled out due to huge price difference between petrol/diesel and various adulterants including SKO available in the market and the easy miscibility of these products with petrol/diesel. Whenever any such complaints received, the same is looked into by OMCs and they take necessary action against the defaulting dealers as per the provisions under Marketing Discipline Guidelines/Dealership agreements. The action taken includes termination of dealerships, imposition of fines, suspension of supplies, warning etc.

## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1705 DUE FOR ANSWER ON 5.12.2005 IN THE LOK SABHA.

DETAILS OF SKO ALLOCATION MADE DURING THE YEAR 2003-04, 2004-05 AND 2005-06.

(FIGURES IN MTs)

Name of States/UTs	2005-06	2004-05	2003-04
Andaman & Nicobar Islands	5816	5725	5907
Andhra Pradesh	517158	505057	531838
Arunachal Pradesh	9257	9257	9447
Assam	258007	251714	254128
Bihar	647430	631639	637221
Chandigarh	13067	13067	13229
Chattisgarh	146938	143354	145042
Dadra & Nagar Haveli	2782	2782	2853
Daman & Diu	2118	2118	2194
Delhi	168484	168484	178756
Goa	19212	19212	20469
Gujarat	743759	743759	760542
Haryana	145619	142068	146857
Himachal Pradesh	50537	50537	53134
Jammu and Kashmir	76044	75487	79526
Jharkhand	211175	211175	213399
Karnataka	461478	461478	480157
Kerala	216308	211033	224243
Lakshadweep	795	795	874
Maddhya Pradesh	488609	476691	486619
Maharashtra	1276876	1253530	1300780
Manipur	19907	19907	20233
Meghalaya	20401	20401	20597
Mizoram	6217	6217	6457
Nagaland	13312	12712	12890
Orissa	314977	307295	311165
Pondicherry	12257	12058	12856
Punjab	237192	232813	250329
Rajasthan	398913	396500	406152
Sikkim	5582	5283	5881
Tamil Nadu	558929	545297	561660
Tripura	30832	30093	30621
Uttar Pradesh	1241772	1211485	1232633
Uttaranchal	89849	85959	93346
West Bengal	752103	748228	763727

Total 9163712 9013210 9275762